

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 24 of 2011**

**Dated: 11<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Orissa Power Transmission Corpn. Ltd. .... Appellant (s)  
Versus  
Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. David A  
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1  
Ms. M. Sarada & Mr. Rajeev for R.5

**ORDER**

All the Respondents have filed the Written Submissions except the Commission. The learned counsel for the Commission seeks some time to file the Written Submissions. Accordingly, he is permitted to file the same on or before 18.01.2012 after serving copy on the other side.

Post the matter on **20.01.2012** for reporting compliance.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/KS